

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2490/92

(15)

New Delhi this the 24th day of November 1997

Hon'ble Shri K. Muthukumar, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri A.K. Khan,
Pharmacist,
Central Hospital, O.P.D.
Northern Railway,
Basant Lane
New Delhi.

(By Advocate: Shri B.S. Mainee)Petitioner

Versus

Union of India : through

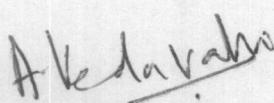
1. The General Manager
Northern Railway
Baroda House,
New Delhi
2. The Chief Hospital Superintendent
Northern Railway Central Hospital
New Delhi.
3. The Divisional Railway Manager,
Northern Railway
State Entry Road,
New Delhi.

(By Advocate: Shri R.L. Dhawan)Respondents

ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

Learned counsel for the petitioner submits that respondents have already granted the relief claimed in this petition to the petitioner and, therefore, he is not pressing this application. Accordingly, this application is dismissed as having become infructuous.


(Dr. A. Vedavalli)
Member (J)

CC.


(K. Muthukumar)
Member (A)